File No. 10/163/2016-NCLT NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block 3, CGO Complex, Lodhi Road, New Delhi-110003.

Dated, the 10th October, 2016.

ORDER

Hon'ble the President, National Company Law Tribunal is pleased to constitute the Internal Complaints Committee in terms of section 4 of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013, for all benches of National Company Law Tribunal, as under for a period of three years:

Presiding Officer

Ms. Ina Malhotra, Member (Judicial)

Members

Shri R. Vardharajan, Member (Judicial) Shri Pankaj Garg, Secretary, NCLT.

Ms. Ranjana Roy, Advocate.

(Anil Kumar)

Under Secretary to the Govt. of India Tel. No. 24363667, email: us.clb@nic.in

Copy for information and necessary action to:-

- 1. P.A. to the Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. PPS to the Secretary, Ministry of Corporate Affairs, New Delhi.
- 3. Hon'ble Members, National Company Law Tribunal.
- 4. PS to the Joint Secretary, Ministry of Corporate Affairs, New Delhi.
- 5. The Secretary, National Company Law Tribunal, New Delhi.
- 6. Ms. Ranjana Roy, Advocate, New Delhi.
- 7. The Registrar, National Company Law Tribunal, New Delhi.
- 8. The Registrar, National Company Law Appellate Tribunal, New Delhi.
- Bench Officers of National Company Law Tribunal, Principal Bench/ New Delhi/ Kolkata/ Mumbai/ Chennai/ Ahmedabad/ Allahabad/ Bengaluru/ Chandigarh/ Guwahati/ Hyderabad.
- 10. The Honorary Secretary, Delhi High Court Bar Association, New Delhi.
- 11. The Registrar of Companies (Delhi & Haryana), 4th Floor, IFCI Tower, 61, Nehru Place, New Delhi 110019.
- 12. The Official Liquidator, 8th Floor, Lok Nayak Bhawan, Khan Market, New Delhi.
- 13. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 14. The Institute of Company Secretaries of India, ICSI House, 22 Institutional Area, Lodhi Road, New Delhi 110003.
- 15. NCLT web site/ Notice Board.